							Annexure 1								
	Name of the Corporate debtor: M/s. Suryajyoti Spinning Mills Limited; Date of commencement of liquidation: 18.04.2023 and apppointment or amended on 30.06.2023 (Order made available on 03.07.2023); List of stakeholders as on: 03.11.2025														
List of Secured financial creditors															
S No	No Name of Creditors	Identification No	Details of claims receigved		Details of claim admitted							Amount of any			
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by security interest	Where security interest relinquished ? (Yes/No)	Details of Security Interest	% share in total amount of claims admitted	Amount of continge nt claim		Amount of claim rejected	Amount of claim under verification	Remarks if any
1	IDBI Bank LtdNPA Management Group	1	17.05.2023	1,37,69,27,416	1,37,69,27,416	Form D	Details given below	Yes	Details given below	14.06	0	0	0	0	
2	Asset Reconstruction Company (India) Limited	2	17.05.2023	33,01,45,194	29,53,39,391	Form D	NA	No	NA	3.02	0	0	3,48,05,803	0	1

SBI

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State Bank of India, Stressed Assets Management Branch

Primary Security: First charge on the entire stocks, Inwentory and R eceivable. Pari-passu first charge on thad & Buildings and Plant & Machinery: in Sy No 244/1, 245/2, 245/4, 245/5, 245/6 & 245/7. Narryanpet Road, Makthal, Mahaboobnagar (Dist.), Telangana. Total land: Acres 10.65 - MV - 21.15 Crs, dated 14.03.2023, Rajapur Unit: Land & Building and Plant & Machinery in Sy No 244/1, 245/2, 245/4, 245/5, 245/6 & 245/7. Narryanpet Road, Makthal, Mahaboobnagar (Dist.), Telangana State. Total land: Acres 13.65 MV - 19.67 Crs, dated 14.03.2023, Rucherial Unit: Land & Building and plant & Machinery Sy No 822 & 823 in Burgul (V), Farrooq Nagar, Mahaboobnagar (Dist.), Telangana State. Total land: Acres 13.65 MV - 19.67 Crs, dated 14.03.2023, Rucherial Unit: Land & Building and plant & Machinery in Sy No 272, 17.076 EC, 256/5, 265/6, 265/6, 27.56 EC, 266/A, 272, 265, 274, 272/6, 8274/A, AVZ/A, 272/6, 8274/A, 272/6, 8274/A, AVZ/A, 272/6, 8274/A, 272/6, 8

Details given below

Yes

Details given below

74 41

91.49

9.08.544

3,57,14,347

IDBI

(A) The Hypothecated Asset: First Pari-passu charge on entire asset of the company, present and future along with other WC lenders and Second Pari-passu charge on Land & Buildings and Plant & Machinery along with other WC lenders and Second Pari-passu charge on Land & Buildings and Plant & Machinery of the company along with other WC lenders. Details of Mortagaged Assets: 1. All that part and parcel of dry land admeasuring Ac 4.10 gts in Sy No 245/7 along with constructions there on situated at Makthal Village and Mandal, Narayanapet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 64/1990 Dated 90.01:1990 together with all and singular structures and recribes on situated at Makthal Village and Mandal, Narayanapet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 64/1990 Dated 90.01:1990 together with all and singular structures and recribes on the company along with other WC lenders and Second Pari-passu charge on Land & Buildings and Plant & Machinery of the Company along with other WC lenders and Second Pari-passu charge on Land & Buildings and Plant & Machinery of the Company along with other WC lenders and Second Pari-passu charge on Land & Buildings and Plant & Machinery of the Company along with other WC lenders and Second Pari-passu charge on Land & Buildings and Plant & Machinery of the Company along with other WC lenders and Second Pari-passu charge on Land & Buildings and Plant & Machinery of the Company along with other WC lenders and Pari-passu charge on Land & Buildings and Plant & Machinery of the Company along with other WC lenders and Pari-passu charge on Land & Buildings and Plant & Machinery of the Company along with other WC lenders and Pari-passu charge on Land & Buildings and Plant & Machinery of the Company along with other WC lenders and Pari-passu charge on Land & Buildings and Plant & Machinery of the Company along with other WC lenders and Pari-passu charge on Land & Buildings and Plant & Machinery of the Com

2. All that part and parcel of dry land admeasuring Ac 0.34 gts in Sy No 245/2 along with constructions there on situated at Makthal Village and Mandal, Narayanapet Road, Mahabubnagar District, SRO Narayanpet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 79/1990 Dated 12.01.1990 together with all and singular structures and erections thereon, both present and

3. All that part and parcel of land admeasuring Ac 0.34 gts in Sy No 245/4 along with constructions there on situated at Makthal Village and Mandal, Narayanapet Road, Mahabubnagar District, SRO Narayanapet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 143/1990 Dated 23.01.1990 together with all and singular structures and erections thereon, both present and future.

4. All that part and parcel of land admeasuring Ac 0.34 gts in Sy No 245/5 along with constructions there on situated at Makthal Village and Mandal, Narayanapet Road, Mahabubnagar District, SRO Narayanapet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 138/1990 Dated 22.01.1990 together with all and singular structures and erections thereon, both present and future.

5. All that part and parcel of land admessuring A 0.34 gts in Sy No 2456 along with constructions there on situated at Makthat Willage and Mandal, Narayanapet Road, Mahabubnagar District, SRO Narayanap

6. All that part and parcel of land admeasuring Ac 3.00 gts in Sy No 244/1 along with constructions there on situated at Makthal Village and Mandal, Narayanapet Road, Mahabubnagar District, SRO Narayanapet standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 160/1990 Dated 25.01.1990 together with all and singular structures and erections thereon, both present and future.

7. All that part and parcel of land admeasuring Ac 6.05 gts in Sy Nos. 822 & 823 along with constructions there on situated at Burugul village & GP, Faroognagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 663/1992 Dated 21.04.1992 together with all and singular structures and erections thereon, both present and future.

7. All that part and parted of land admessaring Acc Dot got is in Sy Nos. 326. As a cost along with constructions free or six and a cost of six and a cost o

7,28,57,69,621

8,95,80,36,428

Form D

Rajapur village & GP, Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 5016/2005 Dated 02.11.2005 together with all and singular structures

18.05.2023

3

7.28.66.78.165

8,99,37,50,775

9. All that part and parcel of Agricultural land admeasuring Ac 2.10 gts in Sy Nos. 36/AA, along with constructions there on situated at Rajapur village & GP, Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 6814/2005 Dated 28.12.2005 together with all and singular structures and erections thereon, both present and future.

10. All that part and parcel of land admeasuring Ac 4.35 gts in Sy Nos. 14/E, along with constructions there on situated at Rajapur village & GP, Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 5017/2005 Dated 02.11.2005 together with all and singular structures and erections thereon, both present and future.

11. All that part and parcel of land admeasuring Ac 1.30 ots in Sy Nos. 14/A, along with constructions there on situated at Rajapur village & GP, Balanagar Mandal, Mahabubnagar District. SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 2928/2005 Dated 01.08.2005 together with all and singular structures and erections thereon, both present and future.

12. All that part and parcel of land admeasuring Ac 201 gts in Sy Nos. 36/A, Ac 0.02 gts in Sy No. 39/E, & Ac 0.02 gts in Sy No. 39/E, & Ac 0.02 gts in Sy No. 38/AA total ameasuring Ac 2.05 gts along with constructions there on situated at Rajapur village & GP, Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 172/2006 Dated 06.01.2006 together with all and singular structures and erections thereon, both present

13. All that part and parcel of land admeasuring Ac 5.00 gts in Sy Nos. 272/A, Ac 5.00 gts in Sy

14. All that part and parcel of land admeasuring Ac 1.19 gts in Sy Nos. 266, and land measuring Ac 0.12 gts in Sy Nos. 272/A total ameasuring Ac 1.31 gts along with constructions there on situated at Kucharkal village, Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 10177/2006 Dated 18.12.2006 together with all and singular structures and exerctions thereon both present and future

15. All that part and parcel of land admeasuring Ac 0.12 gts in Sy Nos. 266/A, and land measuring Ac 1.08 gts in Sy No. 272 total ameasuring Ac 1.08 gts i

16. All that part and parcel of land admeasuring Ac 2.20 gts in Sy Nos. 270/A, and land measuring Ac 2.14 gts in Sy No. 265/AA, land measuring Ac 1.05 gts in Sy No. 265/AA/1, land measuring Ac 1.05 gts in Sy No. 2

2.15 gts in Sy No. 265/E total ameasuring Ac 2.19 gts along with constructions there on situated at Kucharkal village, Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi Spinning Mills Ltd Vide Regd Sale Deed Doc. No 9406/2006 Dated 27.11.2006 together with all and singular structures and erections thereon, both present and future. 17. All that part and parcel of land admeasuring Ac 8.16 qts in Sy Nos. 271 along with constructions there on situated at Kucharkal village, Balanagar Mandal, Mahabubnagar District, SRO Jadcherla standing in the name of M/s Surya Jyothi

17. Auritar part and partee or rainal oatieneasuring & c. a. (or gis in sy viso. 2.1 along with constructions there on situated at Kunciarea visitinge, balantager manda, manabuonagar bistrict, skd. Jaccheria standing in the name or mys Surya Jyot. Spinning Mills Ltd Vide Read Sale Deed Doc. No 9407/2006 Dated 27.11.2006 toogether with all and singular structures and erections thereon, both present and future.